

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
IA No. 435/JPR/2022
IA No. 438/JPR/2022
IA No. 561/JPR/2022
IA No. 569/JPR/2022
CP No. (IB)- 43/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Rajesh Kumar Sharma, Prop. M/s Sharma Art & Computer
...Operational Creditor/Applicant

Versus

Guman Builders & Developers Pvt. Ltd. ...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the RP : Lalit Mohan Sharma, in person
For the RFC : Manjeet Kaur, Adv.

ORDER

Heard Mr. Lalit Mohan Sharma, RP present in person. Ms. Manjeet Kaur, Adv. represents the RFC. IA No. 355/JPR/2022 was heard and order was reserved. List the matter along with pending IAs on 11.04.2023.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

March 14, 2023